

IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

**Item No. 201
(IB)-100(ND)/2019**

Under Section: 9 of IBC.

In the matter of:

Deepali Designs and Exhibits Pvt Ltd **....Applicant**

Vs.

Pico Event marketing (India) Pvt Ltd. **....Respondent**

Order delivered on 08.07.2019

CORAM


**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

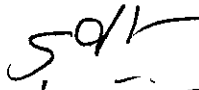
For the Applicant : Mr. Yatin Kumaria, Adv.
Mr. Abhishek Gupta, Adv.

For the Respondent :

CLARIFICATION

Learned counsel for the applicant undertakes to file appropriate set of documents related to the suit and other pleadings filed before the Trial Court along with the synopsis of the documents/details of the transactions. Adjourned to 15.07.2019 at 02.30 p.m.


**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**